

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Female Health Supervisor (Class-III) (Panchayat Service) Recruitment Rules, 1998

CONTENTS

- 1. Rule
- 2. Rule
- 3. Rule

Female Health Supervisor (Class-III) (Panchayat Service) Recruitment Rules, 1998

In exercise of the powers conferred by Sec. 227 read with Sec. 274 of the Gujarat Panchayats Act, 1993 (Guj. 18 of 1993) and in supersession of all the rules made in this behalf, the Government of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Female Health Supervisor (Class-III) (Panchayat Service), namely:

1. Rule :-

These rules may be called the Female Health Supervisor (Class-III), (Panchayat Service) Recruitment Rules, 1998.

2. Rule :-

Appointment to the post of Female Health .Supervisor (Class-III), (Panchayat Service) shall be made by promotion of a person of proved merit and efficiency from amongst the persons who have worked as Female Health Worker, (Class III), (Panchayat Service) for not less than five years and who have passed the prescribed departmental examination.

3. Rule :-

A candidate appointed by promotion shall have to undergo such training for such period and pass the post training examination and an examination in Hindi or Gujarati or both as may be prescribed by the Government.